

National Company Law Appellate Tribunal

Principal Bench, New Delhi

Company Appeal (AT) No. 18 of 2021

IN THE MATTER OF:

Axis Trustee Services Ltd. & Ors.

...Appellants

Vs.

SREI Equipment Finance Ltd.

...Respondent

Present:

For Appellants: Mr. Arun Kathpalia, Sr. Advocate with Mr. Abhishek Swaroop, Advocate.

For Respondent: Mr. Joy Saha, Sr. Advocate with Mr. Shreyas Edupuganti, Mr. Saptarshi Mandal and Ms. Rusha Mitra, Advocates.

ORDER

(Through Virtual Mode)

03.03.2021: Learned Senior Counsel for the Respondent submits that due to some difficulty they could not file the documents. As they intended to file Learned Senior Counsel for the Respondent undertakes to file the documents by tomorrow i.e. 4th March, 2021 positively.

Let the matter be fixed 'For Admission (After Notice)' on **23rd March, 2021.**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

sr/kam